

ROC.NO. 78245-A/2019/B5/STATISTICS

DETAILS OF INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES IN THE HIGH COURT OF MADRAS FOR THE MONTH OF JUNE 2021

ABSTRACT

<b>Court</b>	<b>Total number of cases pending on the 1st day of the month</b>	<b>Total number of cases instituted during the month</b>	<b>Total number of cases disposed during the month</b>	<b>Total number of cases pending at the end of the month</b>
Madras High Court - Commercial Division	1080	4	37	1047
Madras High Court - Commercial Appellate Division	128	7	1	134
Madurai Bench - Commercial Appellate Division	11	0	0	11

**JUNE 2021**  
**COMMERCIAL DIVISION OF MADRAS HIGH COURT**

**Form 1**

**List of cases e-filed/e-mail during the month of JUNE 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Advocate Mobile Number</b>	<b>Advocate E-mail Id</b>	<b>Date of Registration</b>	<b>Date of e-filing</b>
1	Madras High Court	Chennai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

**Form 2****List of cases in which e-payment of Court fees was made during the month of JUNE 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of e-payment of Court Fees</b>
1	Madras High Court	Chennai	CS 2/2021	P1-KANSAI NEROLAC PAINTS LTD. VS. R1-PERUNGUDI REAL ESTATES PVT. LTD. R-2 BRIGADE ENTERPRISES LIMITED R-3 BRIGADE PROPERTIES PVT.LTD.	1.M/S.G.ALWIN GODWIN 2.AKHILA J. VS. 1.M/S.P.V.SAJIV KUMAR 2.S.ARJUN SURESH 3.B.KISHORE		
2	Madras High Court	Chennai	CS 5/2021	P1-AADHARSHA CHITRALAYA PVT. LTD. VS. R1-ARIVAZHAGAN VENKATACHALAM R-2 M/S.ALLIN PICTURES	1.M/S.R.PARTHASARATHY 2.RAHUL BALAJI 3.B.MADHAN BABU VS. 1.M/S.S.KARTHIKEI BALAN 2.S.SHIVRAM 3.LAKSHMIPRIYA M.		
3	Madras High Court	Chennai	CS 6/2021 (Comm.Div)	P1-A.D.PADMASINGH ISSAC P-2 M/S.AACHI MASALA FOODS PVT.LTD. VS. R1-RAJESWARI CONFECTIONERY	1.M/S.C.DANIEL 2.GLADYS DANIEL 3.V.REVATHY		
4	Madras High Court	Chennai	CS 7/2021 (Comm.Div)	P1-HATSUN AGRO PRODUCT LTD., VS. R1-M/S METTU VAISHNO SHREE,	1.M/S SURANA AND SURANA 2.G.KALYAN JHABAKH		

**Form 3****List of cases in which Electronic Service of Process has taken place during the month of JUNE 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Electronic Service of Process</b>
1	Madras High Court	Chennai	NIL	NIL	NIL	NIL	NIL

**Form 4****List of total no. of cases randomly allocated during the month of JUNE 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Court Name</b>	<b>Court No.</b>	<b>Case Type</b>	<b>Case Count (No. of cases randomly allocated)</b>
1	Madras High Court	Chennai	Commercial	NIL	Civil Suit	391

**Form 5**

**List of cases in which Case Management Hearing was held during the month of JUNE 2021**

<b>Sr. No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
1	Madras High Court	Chennai	CS 738/2002	P1-S.RAJABATHAR (DECD.) P-2 ARUNA SRIKANTH P-3 SHANTHA RAJABATHER VS. R1-THE MADRAS PURASAWALAKAM HINDU JANOPAKARA SASWATHAM NIDHI LTD., R-2 SRI RAJA AND CO.,	1.M/S.K.V.MANAVALAN 2.BIJESH THOMAS 3.L.PADMAVATHY VS. 1.MR.M.DEVARAJ	24-10-2002	21-06-2021
2	Madras High Court	Chennai	CS 42/2009	P1-TUBE INVESTMENTS OF INDIA LTD. VS. R1-BSA - REGAL GROUP LTD.,	1.M/S.BRINDA MOHAN 2.K.MUGUNTHAN 3.A.K.RAJARAMAN VS. 1.M/S.S.BALA JANAKI 2.P.K.RANGARAJAN 3.R.HAMSAVENI	12-01-2009	14-06-2021
3	Madras High Court	Chennai	CS 637/2009	P1-INTEGRATED FINANCE COMPANY LTD VS. R1-KASTHURI RENGAM RAMANUJAM COTTON MILLS (P) LTD., R-2 KASTHURI RENGAM RAMANUJAM	1.M/S.VIJAYALAKSHMI RAJAGOPAL VS. 1.M/S.SARVABHAUMAN ASSOCIATES 2.S.MUKUNTH	27-07-2009	16-06-2021
4	Madras High Court	Chennai	CS 734/2009	P1-M/S.PYRAMID SAIMIRA PRODUCTION LTD., VS. R1-M/S.SREE RAAM FILMS PVT LTD.,	1.MR.A.CHIDAMBARAM VS. 1.M/S.R.PRASAD 2.D.NAGESH BABU 3.R.RAMESH	24-08-2009	17-06-2021
5	Madras High Court	Chennai	CS 100/2011	P1-M/S.SANTHOSH CONSTRUCTIONS VS. R1-M/S.R.VENKATAKRISHNA REDDY	1.M/S.R.C.PAUL KANAGARAJ 2.G.ILANGO VAN 3.R.I.RAMESH VS. 1.M/S.T.V.LAKSHMANAN	08-02-2011	14-06-2021
6	Madras High Court	Chennai	CS 706/2011	P1-M/S.BSA-REGAL GROUP LTD. VS. R1-M/S.TUBE INVESTMENT OF INDIA LTD.,	1.M/S.S.BALAJANAKI 2.M.S.MANI 3.P.K.RANGARAJAN VS. 1.M/S.BRINDA MOHAN 2.S.DIWAKAR 3.ARUN C.MOHAN	03-11-2011	14-06-2021
7	Madras High Court	Chennai	CS 61/2012	P1-M/S.SRI MAHALAKSHMI METAL AND amp SCRAP PROCESSION PVT. LTD., VS. R1-MR.K.ANAND CHAKRAVARTHY R-2 DR.KANDASAMY and 3 other Respondents	1.M/S.MENON, KARTHIK, MUKUNDAN & NEELAKANDAN VS. 1.M/S.S.XAVIER FELIX 2.F.JESCINTHA SHEELA 3.M.AVOODAIAPPAN	06-02-2012	16-06-2021
8	Madras High Court	Chennai	CS 235/2012	P1-INDOWIND ENERGY LIMITED VS. R1-WESCARE(INDIA) LIMITED	1.M/S.K.MOORTHY 2.S.R.SUNDAR VS. 1.M/S.S.K.SRINIVASAN 2.K.HARISH	09-04-2012	23-06-2021
9	Madras High Court	Chennai	CS 288/2012	P1-UNIMED TECHNOLOGIES LTD., P2-SUN PHARMACEUTICALS INDIA LIMITED VS. R1-ERIS LIFESCIENCES PVT. LTD., R-2 WINDLAS BIOTECH LIMITED	1.M/S.BRINDA MOHAN 2.S.DIWAKAR 3.ARUN C.MOHAN VS. 1.M/S.MR.SP.CHOCKALINGAM	23-04-2012	14-06-2021
10	Madras High Court	Chennai	CS 565/2012	P1-STATE BANK OF INDIA VS. R1-THE ORIENTAL INSURANCE COMPANY LTD., R2-R-2 THE GENERAL MANAGER THE ORIENTAL INSURANCE COMPANY LTD., R3-R-3 M/S. PARAMOUNT AIRWAYS PVT.LTD	1.M/S.K.MOHANDAS VS. 1.M/S.M.B.GOPALAN 2.N.VIJAYARAGHAVAN 3.M/S.S.R.SUNDAR	27-08-2012	23-06-2021
11	Madras High Court	Chennai	CS 754/2012	P1-M/S. SAINT GOBAIN GLASS FRANCE P-2 M/S SANIT GOBAIN GLASS (INDIA) LTD. VS. R1-M/S CSG HOLDING COMPANY LTD.,	1.M/S.JACOB KURIAN 2.MADHAN BABU 3.NARAYAN PRASAD VS. 1.M/S. UMA SHANKAR 2.GOPAL TRIVEDI 3.R. UDAYA KUMAR	27-11-2012	17-06-2021

**Form 5**

**List of cases in which Case Management Hearing was held during the month of JUNE 2021**

<b>Sr. No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
12	Madras High Court	Chennai	CS 817/2012	P1-P.JANAKIRAMAN VS. R1-GOVERNMENT OF TAMIL NADU HIGHWAYS DEPT., REP.BY THE SUPERINTENDING ENGINEER (HIGHWAYS) & ANOTHER CHENNAI METRO POLITAN DEVELOPMENT PLAN CIRCLE R2-GOVT. OF TAMIL NADU HIGHWAYS DEPARTMENT, REP.BY THE DIVISIONAL ENGINEER(HIGHWAYS) CHENNAI METRO POLITAN DEVELOPMENT PLAN DIVISION-1,	1.M/S.V.SRIKANTH 2.G.GOVARTHANAN VS. 1.M/S.SPL.GOVT.PLEADER (CS)	19-12-2012	23-06-2021
13	Madras High Court	Chennai	CS 818/2012	P1-P.JANAKIRAMAN CIVIL ENGINEERING CONTRACTOR, PJR SQUARE VS. R1-GOVERNMENT OF TAMIL NADU HIGHWAYS DEPT., REP.BY THE SUPERINTENDING ENGINEER (HIGHWAYS) & ANOTHER CHENNAI METRO POLITAN DEVELOPMENT PLAN CIRCLE R2-R-2 GOVERNMENT OF TAMIL NADU HIGHWAYS DEPARTMENT, REP.BY THE DIVISIONAL ENGINEER (HIGHWAYS) CHENNAI METRO POLITAN DEVELOPMENT PLAN CIRCLE	1.M/S.V.SRIKANTH 2.G.GOVARTHANAN VS. 1.M/S.SPL.GOVT.PLEADER (CS)	19-12-2012	23-06-2021
14	Madras High Court	Chennai	CS 440/2014	P1-V.N.VARADHARAJAN MANAGING DIRECTOR, V.N.V. BUILDERS (P) LTD, VS. R1-GOVERNMENT OF TAMILNADU HIGHWAYS DEPARTMENT, REP. BY THE SUPERINTENDING ENGINEER, HIGHWAYS, CONSTRUCTION AND MAINTENANCE	1.M/S.K.V.SUBRAMANIAN ASSO VS. 1.MR.UDHAYAKUMAR	10-07-2014	17-06-2021
15	Madras High Court	Chennai	CS 751/2014	P1-A SQUARE HOUSING DEVELOPMENT PVT LTD., VS. R1-LAKKNA HOUSING PVT LTD R-2 T.M.G.ASSOCIATES R-3 TULIA INFRASTRUCTURES PVT., LTD., R-4 AHMED AADHIL	1.M/S.M.KAMALANATHAN 2.JANA GOVARTHANA MAHESWARAN 3.JANA NARAYANA VIGHNESHWARAN VS. 1.M/S.S.PARISUTHAM 2.M/S.DR.P.VASUDEVAN 3.D.SAIRAMKUMAR	17-11-2014	14-06-2021
16	Madras High Court	Chennai	CS 772/2014	P1-R.VENKATAKRISHNA REDDY VS. R1-MR.T.SENNAKESAVAN ALIAS T SELVAM	1.M/S.HARI HARA KUMAR VS. 1.M/S.G.ILANGO VAN 2.RENUKA 3.RAJA LOGANATHAN	25-11-2014	14-06-2021
17	Madras High Court	Chennai	CS 131/2015	P1-MR.A.D.PADMASINGH ISAAC TRADING AS AACHI SPICES AND FOODS P-2 M/S.AACHI MASALA FOODS (P) LTD VS. R1-M/S.SRUTHIS FOOD PRODUCTS	1.M/S.C.DANIEL 2.GLADYS DANIEL VS. 1.M/S.RAJESH RAMANATHAN 2.S.SRI RAMAN 3.S.DIWAKAR	23-02-2015	23-06-2021
18	Madras High Court	Chennai	CS 150/2015	P1-M/S.GUPTA ENTERPRISES P-2 M/S.QINGDAO JIFA IMP. & EXP. VS. R1-M/S.UNITED INDIA INSURANCE CO. LTD	1.M/S.S.VASUDEVAN 2.K.KRISHNASWAMY VS. 1.M/S.NAGESWARAN AND AMP NARICHANIA	26-02-2015	30-06-2021
19	Madras High Court	Chennai	CS 148/2015	P1-M/S.GUPTA HAIR PRODUCTS (P) LTD, P-2 M/S.QINGDAO JIFA IMP. & EXP. CO. LTD VS. R1-M/S.UNITED INDIA INSURANCE CO.	1.M/S.S.VASUDEVAN 2.K.KRISHNASWAMY VS. 1.M/S.NAGESWARA AND AMP NARICHANIA	26-02-2015	30-06-2021

**Form 5**

**List of cases in which Case Management Hearing was held during the month of JUNE 2021**

<b>Sr. No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
				LTD,			
20	Madras High Court	Chennai	CS 960/2015	P1-MAHESH B.GOR AND ANOTHER P-2 S.KAMAKOTTI VS. R1-FAIRDEAL SUPPLIES LIMITED	1.M/S.SIVALINGA KESAVAN 2.Y.RAJEEVI 3.D.MURUGAN VS. 1.M/S.K.VASUKI 2.J.KUMARAN	17-12-2015	29-06-2021
21	Madras High Court	Chennai	CS 334/2016	P1-LEGRANT FRANCE P-2 NOVATEUR ELECTRICAL AND Digital Systems Pvt.Ltd., VS. R1-ASWIN SEKAR R-2 SUBRAMANI and 12 other Respondents	1.M/S.ARUN C MOHAN 2.VASUNDHARA ARUN 3.BRINDHA MOHAN VS. 1.M/S.MURUGESH KASIVEL 2.A.RAJA MOHAMED	17-06-2016	28-06-2021
22	Madras High Court	Chennai	CS 160/2017	P1-M/S.UNIWORLD LOGISTICS PVT.LTD VS. R1-M/S.KERRY INDEV LOGISTICS PVT. Ltd. R2- J.SIVASANAKARAN F.C.A.	1.M/S.RATHINA ASOHAN 2.B.MANJULA VS. 1.M/S.R.RAMYA 2.SURESH SAMPATH 3.B.ARVIND SREVATSA	02-03-2017	25-06-2021
23	Madras High Court	Chennai	CS 640/2018	P1-G.R.APPARAJ P-2 N. RAJASEKARAN and 18 other Respondents VS. R1-C.R.B. SURESH BABU.,	1.M/S.R.RAMYA 2.S.PREM AUXILIAN RAJ 3.SURESH SAMPATH VS. 1.M/S.N.RAMESH.	01-01-2018	24-06-2021
24	Madras High Court	Chennai	CS 409/2019	P1-SAINT-GOBAIN GLASS FRANCE VS. R1-HARSHA EXITO ENGINEERING (P) LTD	1.M/S.SANJEEV KUMAR TIWARI 2.SAURABH ANAND 3.B.PRASHANT KUMAR VS. 1.M/S.K.BALASARAVANAN 2.K.KOTHANDAN	04-07-2019	24-06-2021
25	Madras High Court	Chennai	CS 664/2019	P1-MS.ETRENTY DEVELOPERS PRIVATE LIMITED, VS. R1-MR.V.V.VENKATESH R-2 DR. UMA RAMESH	1.M/S.A.GUNASEELAN 2.K.RAM KUMAR VS. 1.M/S.M.SRIDHAR 2.S.MOHAN KUMAR 3.M/S.R.PARTHASARATHY	20-11-2019	23-06-2021
26	Madras High Court	Chennai	CS 928/1999	P1-BOARD OF TRUSTEES OF CHENNAI PORT TRUST VS. R1-M/S.CHOKKAN INTERNATIONAL LTD. R2-R-2 MISS A.RODRIGUES COURT RECEIVER, HIGH CT. MUMBAI R-3 ICICI LTD.	1.M/S P.WILSON ASSOCIATES VS. 1.M/S.T.V.BADRINARAYANAN 2.V.VASISTA 3.M/S.SHIVAKUMAR & SURESH	-	14-06-2021



**Form 6**

**Contested commercial cases disposed during the month of JUNE 2021**

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	Madras High Court	Chennai	CS 141/2000	P1-M/S. ALLIED BUSINESS SOLUTIONS PVT LTD VS. R1-M/S. AVAR TEC MEDICAL SYSTEMS (P) LTD R2- MR. M. ACHUDHAN MANAGING DIRECTOR M/S. AVAN TEC MEDICAL SYSTEMS P LTD	1.MR.A.PRABHAKARA REDDY 2.S.USHA VS. 1.M/S.L.RAJASEKAR 2.S.KAMARAJ 3.U.KASI PANDIAN	01-01-2000	-	24-06-2021	-	Dismissed as withdrawal	-	-	-
2	Madras High Court	Chennai	CS 306/2000	P1-MASS INCORPORATED VS. R1-1.AKSHAY INDUSTRIES R2-KUNAL INTERNATIONAL R3-.BHUSHAN GOYAL	1.M/S.AMARNATH BABU 2.MUKUNDAN 3.GIRIDHARAN VS. 1.M/S.R.THAGARAJAN 2.S.VASUDEVAN 3.C.AJIT KUMAR	19-04-2000	-	16-06-2021	-	Dismissed for Non-Prosecution	-	-	-
3	Madras High Court	Chennai	CS 331/2000	P1-RAJALAKSHMI MATCH WORKS VS. R1-SALPAL SINDHI R-2 MR.PASUMAL NARAYAN DAS R-3 PREM PRAKASA AGRAWAL R-4 MR.SELVARAJ R-5 MR.THAGARAJAN R-6 MR.MUKESH JAIN	1.M/S.B.RAVI RAJA 2.SIVASANGARAN VS. 1.M/S.N.VARDARAJAN 2.T.USHA	26-04-2000	-	14-06-2021	-	Dismissed as Infructuous	-	-	-
4	Madras High Court	Chennai	CS 903/2000	P1-K.GWALINL VS. R1-KIDS MART (INDIA) PVT. LTD	1.MRS.PARVATHY PUSHKAR VS. 1.M/S.KURIAN AND KURIAN 2.T.V.SEKAR	27-11-2000	-	28-06-2021	-	Dismissed for Non-Prosecution	-	-	-

**Form 6**

**Contested commercial cases disposed during the month of JUNE 2021**

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
5	Madras High Court	Chennai	CS 243/2001	P1-WINLINE (U.K.) LTD VS. R1-SRI SARBALI STEEL TUBES LTD	1.M/S.S.VASUDEVAN VS. 1.MR.K.BIJAI SUNDAR	05-03-2001	-	29-06-2021	-	Dismissed as Infructuous	-	-	-
6	Madras High Court	Chennai	CS 218/2001	P1-G.V.FILMS LIMITED VS. R1-1.GEMINI INDUSTRIES & IMAGING LTD, R-2 ASIAN CAPITAL CONSOLIDATES & HOLDING PVT. LTD.,	For Respondents 1.M/S.N.BALASUBRAM ANIAM 2.M/S.K.V.S.PHANICHANDAR 3.K.K.SEETHARAM	22-03-2001	-	29-06-2021	-	Dismissed for Non-Prosecution	-	-	-
7	Madras High Court	Chennai	CS 237/2001	P1-BAMA EXPORTS VS. R1-1.SREE VIJAYA MATHRUKA COMBINE R2-GEMINI COLOUR LAB	1.MR.P.R.RAMAN 2.C.SEETHAPATY VS. 1.M/S.N.BALASUBRAM ANIAN 2.G.VIJAYAKUMAR	28-03-2001	-	24-06-2021	-	Dismissed	-	-	-
8	Madras High Court	Chennai	CS 356/2001	P1-M.K.HARISHANKAR VS. R1-B.M.B.PRODUCTION R2- K.S.ADIYAMAN R3-RAMNORD LABORATORIES	1.M/S.P.R.RAMAN 2.C.SEETHAPATHY 3.A.UMA SHANKAR VS. 1.M/S. MUTHUMANI DORAISAMY 2.KANDAVADIVEL DOARISAMY 3.P.S.SOWMIYAN	26-04-2001	-	24-06-2021	-	Dismissed	-	-	-
9	Madras High Court	Chennai	CS 608/2001	P1-SUN KRITTING COMPANY, VS. R1-SHESH ACHALA HOSIERY PVT.LTD.,	1.M/S.P.C.N.RAGHUPATHY 2.T.P.SEKAR Vs. 1.M/S.K.P.ASHOK 2.P.MANIMEGHALAI	10-08-2001	-	22-06-2021	-	Dismissed for Non-Prosecution	-	-	-

**Form 6**

**Contested commercial cases disposed during the month of JUNE 2021**

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
10	Madras High Court	Chennai	CS 639/2001	P1-SRI MADHU MOHAN VS. R-1 SMT. SUMA RAVI KUMAR R-2THE DIRECTOR DOORDHASHAN KENDRA.	1.MS.KRISHNA VS. 1.M/S.P.C.N.RAGHUPATHY 2.T.P.SEKAR 3.MR.A.DHAMODHARAN	21-08-2001	-	29-06-2021	-	Dismissed for Non-Prosecution	-	-	-
11	Madras High Court	Chennai	CS 755/2001	P1-AALAYAM PRODUCTIONS, VS. R1-1.M/S.FRIENDS INDIA, R-2 AMITABH BACHAN CORPORATION R-3 HATHWAY CABLE DATACOM PVT. LTD	1.MR.P.R.RAMAN	27-09-2001	-	24-06-2021	-	Dismissed	-	-	-
12	Madras High Court	Chennai	CS 831/2001	P1-M/S APOLLO METERS PVT LTD VS. R1-M/S.NUTAN VALVE (INDIA) R-2 2.M/S.SRI MOOKAMBIGAI TOWERS R-3 M/S.PANDIYAN STEELS	For Respondents : 1.M/S R.NATARAJAN 2.V.BALASUBRAMANIAN 3.P.MADHAVAN FOR R1	30-10-2001	-	30-06-2021	-	Dismissed for Non-Prosecution	-	-	-
13	Madras High Court	Chennai	CS 919/2001	P1-DABUR INDIA LIMITED VS. R1-BISON LABORATORIES PVT.LTD. R-2 K.M.THOMAS,PROP. OF BISAN LABORATORIES	1.M/S.H.KARTHIK SESHADRI 2.ELIZABETH SESHADRI VS. 1.M/S.C.S.GOPALAKRISHNAN 2.K.MUGUNTHAN 3.R.SATHISH KUMAR	23-11-2001	-	22-06-2021	-	Decreed	-	-	-

**Form 6**

**Contested commercial cases disposed during the month of JUNE 2021**

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
14	Madras High Court	Chennai	CS 49/2002	P1-M/S.AUTAR SINGH AND CO.P.LTD. VS. R1- 1.B.BALAJI,PROPRIETOR R2- Y.RAVI BABU R-3 M/S.PRASAD FILM LABORATORIES	1.M/S M.S.PANDIAN	24-01-2002	-	28-06-2021	-	Dismissed	-	-	-
15	Madras High Court	Chennai	CS 293/2002	P1-ASIANET COMMUNICATION LTD. VS. R1-1.KAIRALI CHANNEL,OWNED AND CONTROLLED BY MALAYALAM COMMERCIAL LTD., R-2 SWARGA CHITRA	1.M/S.PERUMBULAVI RADHAKRISHNAN	29-04-2002	-	22-06-2021	-	Dismissed	-	-	-
16	Madras High Court	Chennai	CS 914/2003	P1-M.V.R.S.PRASAD P-2 S.RAMESH BABU VS. R1-MANICKAM NARAYANAN R-2 V.VIJAYAKUMAR VARMA R-3 RAMOJI RAO., R-4 PRASAD FILM LABORATORIES	1.P.L.NARAYANAN 2.I.SIVAKAMI, 3.J.KARTHIKEYAN VS. 1.MR.C.RAMESH 2.MR.R.SARGUNARAJ 3.M/S.N.A.K.SARMA	08-12-2003	-	24-06-2021	-	Dismissed as Settled out of Court	-	-	-
17	Madras High Court	Chennai	CS 790/2004	P1-M/S.PIONEER BAKERIES PVT.LTD. VS. R1-M/S.NEW HOPE FOOD INDUSTRIES PVT., LTD.,	1.M/S.HARISHANKAR MANI 2.CIBI VISHNU VS. 1.M/S. BRINDA MOHAN	15-10-2004	-	22-06-2021	-	Dismissed as Withdrawal	-	-	-
18	Madras High Court	Chennai	CS 443/2005	P1-M/S SUN TV PVT., LTD., VS. R1-M/S KAIRALI TV R-2 M/S GEE BEE VIDEOS R-3 M/S VINODH MOVIES	1.M/S.M.SNEHA 2.M.A.VIMAL MOHAN 3.V.DINESH RAJA VS. 1.M/S.T.ASHOK KUMAR 2.K.NAGARAJAN	28-04-2005	-	21-06-2021	-	Disposed of	-	-	-

**Form 6**

**Contested commercial cases disposed during the month of JUNE 2021**

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
					3.M/S.R.VAIGAI								
19	Madras High Court	Chennai	CS 54/2006	P1-M/S.O.K. FILMS VS. R1-M/S. ADITYA CABLE VIEWS R-2 M/S. MOTHERLAND ENTERPRISES and 5 other Respondents	1.M/S.WARAON AND SAIRAMS	27-01-2006	-	28-06-2021	-	Dismissed as Abated	-	-	-
20	Madras High Court	Chennai	CS 119/2006	P1-AMUDHA NILAYAM LTD., VS. R1-ALLIANCE COMPANY R-2 J.SWAMINATHAN R-3 J.KUMAR R-4 J.MURUGAN R-5 J.UMA	1.M/S.A.V.K.EZHILMAN I 2.R.HARISHANKAR VS. 1.M/S.K.HARISHANKAR 2.SRINATH SRIDEVAN 3.T.K.BHASKAR	20-02-2006	-	15-06-2021	-	Dismissed as Withdrawal	-	-	-
21	Madras High Court	Chennai	CS 214/2006	P1-WIPRO LTD., P-2 WIPRO TRADE MARK HOLDINGS LTD., VS. R1-NEELGIRI WOOD CRAFTS,	1.MRS BRINDAMOHAN 2.K.MUGUNTHAN 3.R.SATHISH KUMAR	14-03-2006	-	28-06-2021	-	Dismissed	-	-	-
22	Madras High Court	Chennai	CS 336/2006	P1-M/S META AUDIO VS. R1-M/S MASS MEDIA ARTS R-2 G.SATHYA R-3 M/S UNITED INDIA EXPORTERS	1.MR R.S.RAVENDRAN VS. 1.M/S A.CHIDAMBARAM 2.M/S V.DEENADAYALAN	25-04-2006	-	21-06-2021	-	Disposed as Infructuous	-	-	-

**Form 6**

**Contested commercial cases disposed during the month of JUNE 2021**

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
23	Madras High Court	Chennai	CS 926/2006	P1-M/S MYSORE CEMENTS LTD., VS. R1-M/S D.M.CEMENTS (P) LTD.,	1.M/S K.RAJASEKARAN 2.S.BALACHANDRAN 3.S.RAJENI RAMADASS VS. 1.M/S.RAM AND RAJAN ASSOCIATES 2.T.K.RAMKUMAR	16-12-2006	-	23-06-2021	-	Dismissed as withdrawal	-	-	-
24	Madras High Court	Chennai	CS 504/2007	P1-NEW HOPE FOOD INDUSTRIES (P)LT LTD., VS. R1-PIONEER BAKERIES (P) LTD., R-2 MR K.JAYAKRISHNAN	1.M/S BRINDA MOHAN 2.K.MUGUNTHAN 3.VIJAY ANAND VS. 1.MR.V.SENTHILKUMAR R 2.M/S.P.H. ARVINDH PANDIAN 3.HARISHANKAR MANI	09-06-2007	-	22-06-2021	-	Dismissed as Withdrawal	-	-	-
25	Madras High Court	Chennai	CS 237/2008	P1-M/S.SHANAZ LEATHERS VS. R1-M/S.STANDARD CHARTED BANK	1.M/S AIYAR AND DOLIA 2.V.KALYANARAMAN VS. 1.M/S.V.ADHIVARAHAN 2.G.SHANTHI MEENAKSHI 3.D.R.S.KESAVAN	03-03-2008	-	15-06-2021	-	Dismissed as Settled out of Court	-	-	-
26	Madras High Court	Chennai	CS 252/2008	P1-M/S.S.B.INTERNATIONAL P-2 SAHANI BEGAM and 4 other Petitioners VS. R1-M/S.STANDARD CHARTERED BANK	1.M/S AIYAR AND DOLIA 2.V.KALYANARAMAN VS. 1.M/S.V.ADHIVARAHAN 2.G.SHANTHI MEENAKSHI 3.K.SUMATHI	05-03-2008	-	15-06-2021	-	Dismissed as Settled out of Court	-	-	-
27	Madras High Court	Chennai	CS 624/2008	P1-INTEGRATED FINANCE COMPANY LIMITED VS. R1-SAVORIT	1.M/S.HARISHANKAR MANI 2.KUMARPAL R.CHOPRA VS.	01-07-2008	-	15-06-2021	-	Dismissed for Default	-	-	-

**Form 6**

**Contested commercial cases disposed during the month of JUNE 2021**

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
				LIMITED AND ANOTHER R-2 V.SHYAM	1.M/S.A.S.KAILASAM & ASSOCIATES								
28	Madras High Court	Chennai	CS 355/2013	P1-M.R.VISWANATHAN @ VISU VS. R1-VENDHAR MOVIES PRIVATE LIMITED R2-MR BADRI and 4 other Respondents	1.M/S.KAUSHIK N.SHARMA 2.NARAYANA PRASAD 3.DEEPAK NARAYANAN	07-06-2013	-	16/06/2021	-	Dismissed as Abated	-	-	-
29	Madras High Court	Chennai	CS 646/2014	P1-MR. B. VIVEKANANTHAN VS. R1-MR B ANANDAN R-2 MR. B. ANANDAN	1.M/S.MS.BHARATH K. 2.PREMCHANDAR,L.RA MPRASAD 3.CHITRA SUBBIAH VS. 1.M/S.A.JENASENAN 2.E.MANOHARAN 3.I.NAGARAJAN	08-10-2014	-	16-06-2021	-	Decree in Terms of Memo of Compromise	-	-	-
30	Madras High Court	Chennai	CS 626/2015	P1-M/S.SUN TV NETWORK LTD. VS. R1-M/S.MARY MATHA PRODUCTION	1.M/S.B.K.GIRISH NEELAKANDAN 2.P.SURESH BABU 3.M.A.VIMAL MOHAN	28-07-2015	-	28-06-2021	-	Decreed	-	-	-
31	Madras High Court	Chennai	CS 19/2020	P1-HATSUN AGRO PRODUCT LTD. VS. R1-M/S.AROGYA RAHASYA PVT.LTD. R-2 AMRUT LAL SIVANAND PATEL	1.M/S.SURANA AND SURANA 2.G.KALYAN JHABAKH VS. 1.MR.CHINTHAKINDI 2. AVINASH KUMAR 3.M/S.G.SUDHAGAR	10-01-2020	-	25-06-2021	-	Decree in Terms of Memo of Compromise	-	-	-

**Form 6**

**Contested commercial cases disposed during the month of JUNE 2021**

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
32	Madras High Court	Chennai	CS 117/2020	P1-AMARAVATHI RESTAURANTS PVT. LTD. VS. R1-KARAIKUDI CHETTINAD RESTAURANT	1.M/S.ARUN C.MOHAN 2.VASUNDHARA ARUN 3.BRINDA MOHAN	10-03-2020	-	28-06-2021	-	Withdrawn Dismissed	-	-	-
33	Madras High Court	Chennai	CS 170/2020	P1-M/S.P.K.VADUVAMMAL Vs. R1-M/S.M.J.D.CONSTRUCTION AND ENGINEERING CONTRACTORS PRIVATE LIMITED	1.M/S.S.R.RAGHUNATHAN 2.P.S.DEEPIKA 3.VIGNESHWAR ELANGO VS. 1.M/S.P.MEGHANA NAIR 2.M/S.V.SRIKANTH 3.E.GANESH	28-07-2020	-	28-06-2021	-	Allowed	-	-	-
34	Madras High Court	Chennai	CS 84/2021	P1-MADDOCK FILMS PVT LTD., VS. R1-BHARAT SANCHAR NIGAM LTD., R-2 MAHANAGAR TELEPHONE NIGAM LTD., and 40 other Respondents	1.ARUN C.MOHAN 2.VASUNDHARA ARUN 3.BRINDA MOHAN VS. 1.M/S.A.M.VENKATAKRISHNAN 2.T.PANDIYAN 3.M.DINESHKUMAR	04-03-2021	-	21-06-2021	-	Withdrawn Dismissed	-	-	-
35	Madras High Court	Chennai	CS 763/2002	P1-S.RADHARANI,PROP.O F SADHARANI VS. R1-1.MASIER LUNGIES R-2 2.P.BABU and 3 other Respondents	1.M/S.C.S.GOPALAKRISHNAN 2.K.MUGUNTHAN 3.R.SATHISH KUMAR VS. 1.M/S.R.THIAAGARAJAN 2.S.VASUDEVAN 3.C.AJITH KUMAR	-	-	24-06-2021	-	Dismissed	-	-	-
36	Madras High Court	Chennai	CS 520/1999	P1-M/S.BAVARIA INTERNATIONAL VS. R1-TAMIL PONNIART AND TWO OTTHRS	1.M/S..C.SEETHAPATHY	-	-	28-06-2021	-	Dismissed	-	-	-



**Form 6****Contested commercial cases disposed during the month of JUNE 2021**

<b>Sr. No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)</b>	<b>Date of Decision</b>	<b>Days for disposal</b>	<b>Nature of Disposal (Contested/Settled)</b>	<b>Date of execution of decree</b>	<b>Number of days for execution of decree from date of decision</b>	<b>Act Section</b>
37	Madras High Court	Chennai	CS 540/1999	P1-SRI VANI SOAP WORKS VS. R1-M/S.CRESENT CHEMICALS	1.M/S.PARVATHY PUSHKAR 2.T.KRISHNARAJ VS. 1.M/S.SARVABHAUAN ASSOCIATES	-	-	29-06-2021	-	Dismissed	-	-	-

**Form 7****Summary of Commercial Cases during the month of February 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Total number of cases pending on the 1st day of the month</b>	<b>Total number of cases instituted during the month</b>	<b>Total number of cases disposed during the month</b>	<b>Total number of cases pending at the end of the month</b>
1	Commercial Court	Chennai	1080	4	37	1047

**JUNE 2021**  
**COMMERCIAL APPELLATE DIVISION OF MADRAS HIGH COURT**

**Form 1**

**List of cases e-filed/e-mail during the month of JUNE 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Advocate Mobile Number</b>	<b>Advocate E-mail Id</b>	<b>Date of Registration</b>	<b>Date of e-filing</b>
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

**Form 2****List of cases in which e-payment of Court fees was made during the month of JUNE 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of e-payment of Court Fees</b>
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

**Form 3****List of cases in which Electronic Service of Process has taken place during the month of JUNE 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Electronic Service of Process</b>
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

**Form 4**

**List of total no. of cases randomly allocated during the month of JUNE 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Court Name</b>	<b>Court No.</b>	<b>Case Type</b>	<b>Case Count (No. of cases randomly allocated)</b>
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL

**Form 5****List of cases in which Case Management Hearing was held during the month of JUNE 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

**Form 6**

**Contested commercial cases disposed during the month of JUNE 2021**

<b><u>Sr. No</u></b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)</b>	<b>Date of Decision</b>	<b>Days for disposal</b>	<b>Nature of Disposal (Contested/Settled)</b>	<b>Date of execution of decree</b>	<b>Number of days for execution of decree from date of decision</b>	<b>Act Section</b>
1	High Court Commercial Appellate	Chennai	OSA. 163/20 21	NARESH PURUSHOTHAM O.NO.27/1, N.NO.67/1, 4 TH MAIN ROAD, GANDHI NAGAR, ADYAR, CHENNAI 20. & 1 OTHER VS TVS FINANCE AND SERVICES LTD (FORMERLY KNOWN AS M/S. HARITA FINANCE LTD.,) REP BY ITS AUTHORISED SIGNATORY, G. SAIKUMAR, JAYALAKSHMI ESTATE, 29, HADDOWS ROAD, CHENNAI 6. & 4 OTHERS	M/S.AK.MYLSAMY AND ASSO  M/S BWASHETTY SRIDHAR	09-04-2021		22-06-2021	73	DISMISSED			



**Form 7****Summary of Commercial Cases during the month of JUNE 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Total number of cases pending on the 1st day of the month</b>	<b>Total number of cases instituted during the month</b>	<b>Total number of cases disposed during the month</b>	<b>Total number of cases pending at the end of the month</b>
1	High Court Commercial Appellate	Chennai	128	7	1	134

**JUNE 2021**  
**COMMERCIAL APPELLATE DIVISION OF MADURAI BENCH OF MADRAS HIGH COURT**

<b>Form 1</b>									
<b>List of cases e-filed/e-mail during the month of JUNE 2021</b>									
<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Advocate Mobile Number</b>	<b>Advocate E-mail Id</b>	<b>Date of Registration</b>	<b>Date of e-filing</b>
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

**Form 2****List of cases in which e-payment of Court fees was made during the month of JUNE 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of e-payment of Court Fees</b>
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

**Form 3****List of cases in which Electronic Service of Process has taken place during the month of JUNE 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Electronic Service of Process</b>
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

**Form 4****List of total no. of cases randomly allocated during the month of JUNE 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Court Name</b>	<b>Court No.</b>	<b>Case Type</b>	<b>Case Count (No. of cases randomly allocated)</b>
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL

**Form 5****List of cases in which Case Management Hearing was held during the month of JUNE 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL



**Form 7****Summary of Commercial Cases during the month of JUNE 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Total number of cases pending on the 1st day of the month</b>	<b>Total number of cases instituted during the month</b>	<b>Total number of cases disposed during the month</b>	<b>Total number of cases pending at the end of the month</b>
1	Madurai Bench	Madurai	11	0	0	11